

(d) if not, why this discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir. The order dated July 14, 1995 are applicable in the case of Central Government employees who retire on or after April 1, 1995.

(b) Yes, Sir.

(c) and (d). Under the provisions of existing rules, a Government servant whose date of birth is the first of a month is to retire from service on the afternoon of the last date of preceeding month on attaining the age of superannuation. Accordingly, Government employees whose date of birth was April 1, 1937 and retired on March 31, 1995 are not entitled to get the benefit of the orders dated July 14, 1995. There is no proposal to review the above policy.

Non-Implementation of Reservation Rules

4391. SHRI K.D. SULTANPURI : Will the PRIME MINISTER be pleased to state :

(a) the number of cases brought to the notice of the Commission for SC and ST by the Central/State Government employees for non-implementation of Reservation Rules in recruitment and promotions during the last three years, Year-wise;

(b) the number of cases disposed of so far and the number of cases pending since 1993, 1994 and 1995;

(c) the number of Deptts/Organisations which come under the purview of the Commission for examination of implementation of Reservation Rules for SCs and STs;

(d) the total staff posted with the Commission and whether the staff is adequate; and

(e) if not, the steps taken to provide adequate staff to the Commission?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (e). The information is being collected and will be laid on the Table of the House.

IAS Officers Arrested

4392. SHRI DARBARA SINGH : Will the PRIME MINISTER be pleased to state :

(a) the number of IAS officers who has been arrested/suspended during each of the last three years for their irregularities/malpractices; and

(b) the steps/precautions taken to put more vigilance on the work out of such officers to root out corruption?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). Both the Central Government and the State Governments are competent under Rule 3 (2) of the All India Services (Discipline and Appeal) Rules, 1969 to place an IAS Officer who is serving in connection with their affairs under suspension whenever he is arrested/detained for more than 48 hours for any criminal offences including irregularities/malpractices. In so far as the Central Government is concerned one IAS Officer has been suspended during this year whereas the suspension of another IAS Officer who has been suspended in May, 1992 is continuing on date in the above circumstances. There are adequate institutional mechanisms at the disposal of both the Central Government and the State Governments to keep a watch on the corrupt officers.

[Translation]

Foreign Tours

4393. SHRI SHATRUGHAN PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) the Ministry-wise number of Secretaries sent on foreign tours during the year 1995-96 and 1996-97; and

(b) the total expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). The information is being collected and will be laid on the Table of the House.

[English]

Criteria for Funds

4394. DR. VALLABH BHAI KATHIR : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the rules and criteria for providing Central grants and Funds for the Rural Development Programmes?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The criteria for providing Central grants differ from scheme to scheme. such criteria for Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS)

and Rajiv Gandhi National Drinking Water Mission (RGNDWM), are given below as examples:

Integrated Rural Development Programme (IRDP):

IRDP is a Centrally Sponsored Scheme being implemented on a 50:50 basis by the Centre and the States. It is in operation in all the blocks of the country. Under this, Central funds are allocated to the States on the basis of proportion of rural poor in a State to the total rural poor in the country.

Jawahar Rozgar Yojana :

JRY is a Centrally Sponsored Scheme being implemented on a 80:20 basis by the Centre and the States. Under the Yojana, central funds are allocated among the States/UTs according to their share of the rural poor. Further, the allocations to the districts within each State/UT are made on the basis of an index of backwardness which takes into account the proportion of rural SC/ST population in the district and inverse of agricultural production per agricultural worker with equal weights. 80 per cent of the funds allocated to each district are distributed to village panchayats by giving 60 percent weightage to the SC/ST population and 40 per cent to the total population. The remaining 20% funds are retained at the district level for inter block/village works.

A small portion of funds under the JRY are allocated for undertaking special and innovative projects such as those aimed at prevention of migration of labour, enhancing of women's employment, special programmes through voluntary organisations for drought proofing and watershed development, etc.

Employment Assurance Scheme (EAS) :

The EAS was launched on 2.10.1993 in 1775 identified backward blocks situated in drought prone, desert, tribal and hill areas in which the Revamped Public Distribution System (RPDS) was in operation. The EAS now been extended to cover 3206 blocks of the country in all States and UTs excluding Goa, Punjab, Chandigarh, Pondicherry and Delhi. The additional blocks include the new DPAP and DDP blocks, Modified Area Development Approach (MADA) blocks having a larger concentration of tribals, flood prone blocks in Uttar Pradesh, Bihar, Assam and Jammu and Kashmir and blocks previously covered under the Intensified Jawahar Rozgar Yojana (IJRY). Under the EAS which is a demand driven scheme, no Statewise allocations are made. States can demand funds in consonance with demand for manual work during the lean agricultural season in the rural areas.

Rajiv Gandhi National Drinking Water Mission

The Central funds are allocated to the States/UTs in accordance with the following criteria :

- (i) 35% weightage being given to the rural population in the States/UTs;

- (ii) 20% weightage being given to the rural areas of the States/UTs;
- (iii) 20% weightage being given to the incidence of poverty; and
- (iv) 12.5% weightage being given in terms of areas and 12.5% in terms of population to meet the special requirement of State/UT covered under Drought Prone Area Programme (DPAP), Desert Development Programme (DDP), Hill Area Development Programme (HADP) and special category hill States.

The total amount worked out for a State on the basis of (i) to (iv) above would be subject to matching provision being made by the State Government under the State Sector Minimum Needs Programme (MNP).

Reservations for OBC

4395 SHRI D.P. YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether reservation for other backward classes (OBC) have been effectively implemented for filling of posts in Group A/B/C/D recruitment through UPSC/SSC;

(b) whether any posts were reserved for OBC's in different services of Section Officers Grade Examination in 1995;

(c) if so, the number of persons selected and offered those posts; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Government's instructions providing for reservation for other backward classes while filling up civil posts and services through direct recruitment are being implemented by UPSC and SSC.

(b) to (d). Since the S.O. Grade Examination is only a departmental competitive examination for promotion from the grades of Assistants and Stenographers Gr. C, Government instructions regarding reservation for OBCs are not applicable.

[Translation]

Investigation by CBI

4396. DR. MAHADEEPAK SINGH SHAKYA :
PROF. PREMSINGH CHANDUMAJRA :

Will the PRIME MINISTER be pleased to state :

(a) whether the investigation into the very important disputed cases is done by the Central Bureau of Investigation;